

[7 August, 2003]

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and progressively move towards elimination of child labour in all its forms in the coming years. These efforts would be through the implementation of the NCLPs in the Country.

(c) and (d) Under the National Policy for elimination of child labour, all State Governments have committed themselves to eliminate all forms of child labour and their rehabilitation.

Performance of Krishi Shramik Samajik Suraksha Yojana

2023. SHRI S.P.M. SYED KHAN: Will the Minister of LABOUR be pleased to state:

(a) the performance of the on-going 'Krishi Shramik Suraksha Yojana' started in the year 2001;

(b) whether the agro workers respond to this scheme involving;

(c) the steps taken to keep people informed about this scheme; and

(d) how many districts in Tamil Nadu have been selected for implementation of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) As per the reports received from Life Insurance Corporation of India (LIC), about 2 lakhs agricultural workers have been covered under "Krishi Shramik Samajik Suraksha Yojana-2001" (KSSSY) Scheme upto 28.02.2003.

(b) Yes, Sir.

(c) The scheme has been propagated through LIC by means of leaflets/pamphlets in bilingual languages. The Ministry of Labour through its field offices have generated awareness about the KSSSY scheme by organising camps and field visits in the concerned villages of the selected districts.

(d) Four districts, namely Trichirappalli, Cuddalore, Tanjavur, Madurai have been selected for implementation of KSSSY scheme in Tamil Nadu.